

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**RAJYA SABHA**

**STARRED QUESTION NO. 112 TO BE ANSWERED ON: 10.02.2026**

**Reduction in the use of chemical fertilizers**

**112# Shri Ghanshyam Tiwari:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the number of States and Union Territories that have reduced the use of chemical fertilizers during the year 2024-25;
- (b) the total amount of fertilizer subsidy savings or incentive funds released to the concerned States and Union Territories till December 2025, as a result of this reduction;
- (c) the manner in which the Ministry monitors the utilization of Prime Minister Programme for Restoration, Awareness Generation, Nourishment and Amelioration of Mother Earth (PM-PRANAM) funds, including details of any third-party audit or verification mechanism; and
- (d) the timeline set for asset creation and the State-wise number of utilisation certificates received so far?

**ANSWER**

THE MINISTER OF CHEMICALS & FERTILIZERS  
**(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) A statement is laid on the table of the House.

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**STATEMENT REFERRED TO RAJYA SABHA STARRED QUESTION NO. 112# FOR 10.02.2026 REGARDING “REDUCTION IN THE USE OF CHEMICAL FERTILIZERS” TABLED BY SHRI GHANSHYAM TIWARI:**

(a): Under the Prime Minister Programme for Restoration, Awareness Generation, Nourishment and Amelioration of Mother Earth (PM-PRANAM) Scheme, Six (6) States/UTs viz., Andaman and Nicobar Islands, Dadra and Nagar Haveli, Goa, Himachal Pradesh, Jammu and Kashmir, Manipur have shown a reduction in the consumption of chemical fertilizers during 2024-25 as compared to the average consumption during the previous 3 financial years.

(b): No incentives have been disbursed to the concerned States / Union Territories till date.

(c) to (d): PM-PRANAM scheme is funded from savings of fertilizer subsidy arising out of reduction in consumption of chemical fertilizers. As per guidelines of PM-PRANAM Scheme, States/UTs are required to submit Action Plans including asset creation, detailing the utilization of the grants at the beginning of each financial year. Utilization Certificates must be provided at the end of the financial year. Grants for subsequent years are based on the proper utilization of the previous grants. The PM-PRANAM scheme has a provision for release of funds at Government of India level to Department of Fertilizers for monitoring, IEC, research, capacity building and reward purposes.

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